

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI




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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBAER :
PETITION NUMBER : TCP/105//2016
NAME OF THE PETITIONER(S) : SAVITHRI VASANTH KUMAR
NAME OF THE RESPONDENT(S) : ANJU FARMS PVT LTD + 3
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	Suryaj C for Iyer & Thomas	Counsel for R3 & R4	
2.	S. Ven Katesh Advocate	Counsel for R2	
3.	Paritra Venkateswaran	Counsel for Petitioner	

ORDER

Counsels for both the parties are present and submitted that more time is required for the purpose of mediation. At request, time is enlarged. Put up on **25.10.2017** at **10.30 A.M.**


MEMBER (TECHNICAL)


MEMBER (JUDICIAL)

ghk